

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/235/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.02.2018**

NAME OF THE COMPANY: Avenue Asia Advisors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 441

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|---------------------|-----------------------|-----------------------|------------------|
| | For the Petitioner: | Mr. Himanshu Harbola, | Advocate | |
| | For the Respondent: | Mr. Manish Raj, | CP ROC | |

ORDER

Reserved for Orders.

-s-d-1

(Deepa Krishan)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)